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**STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT
(2014-2015)**

**(SIXTEENTH LOK SABHA)
MINISTRY OF MINORITY AFFAIRS**

**DEMANDS FOR GRANTS
(2014-2015)**

FOURTH REPORT



**LOK SABHA SECRETARIAT
NEW DELHI**

December, 2014/Agrahayana, 1936 (Saka)

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STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT
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(SIXTEENTH LOK SABHA)

MINISTRY OF MINORITY AFFAIRS
DEMANDS FOR GRANTS
(2014-2015)

Presented to Lok Sabha on 19.12.2014

Laid in Rajya Sabha on 19.12.2014



LOK SABHA SECRETARIAT

NEW DELHI

December, 2014/ Agrahayana, 1936 (Saka)

**COMPOSITION OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND
EMPOWERMENT (2014-2015)**

SHRI RAMESH BAIS - CHAIRMAN

**MEMBERS
LOK SABHA**

2. Shri Jasvantsinh Sumanbhai Bhabhor
- *3. Chh. Udayan Raje Bhonsle
4. Kunwar Bharatendra
5. Shri Dilip Singh Bhuria
6. Shri Santokh Singh Chaudhary
7. Shri Jhina Hikaka
8. Shri Prakash Babanna Hukkeri
- **9. Sadhvi Niranjana Jyoti
10. Shri Bhagwant Khuba
11. Shri Sadashiv Lokhande
12. Smt. Maragatham K.
13. Shri Kariya Munda
14. Prof. A.S.R. Naik
15. Shri Asaduddin Owaisi
16. Sadhvi Savitri Bai Phule
17. Dr. Udit Raj
18. Smt. Satabdi Roy
19. Prof. Sadhu Singh
20. Smt. Neelam Sonkar
21. Vacant

**MEMBERS
RAJYA SABHA**

22. Smt. Jharna Das Baidya
23. Shri Ahamed Hassan
24. Smt. Sarojini Hembram
25. Shri Prabhat Jha
- #26. Shri. Avtar Singh Karimpuri
27. Smt. Mohsina Kidwai
28. Shri Praveen Rashtrapal
29. Shri Nand Kumar Sai
30. Smt. Vijila Sathyananth
31. Smt. Wansuk Syiem

* Chh. Udayan Raje Bhonsle ceased to be a Member of the Committee w.e.f. 7.10.2014.

** Sadhvi Niranjana Jyoti ceased to be a Member of the Committee w.e.f. 9.11.2014 consequent upon her appointment as Minister.

Shri. Avtar Singh Karimpuri ceased to be a Member of the Committee consequent upon his retirement from Rajya Sabha w.e.f. 25.11.2014.

LOK SABHA SECRETARIAT

1. Shri Ashok Kumar Singh - Joint Secretary
2. Shri Ashok Sajwan - Director
3. Smt. Shashi Bisht - Executive Assistant

INTRODUCTION

I, the Chairman, Standing Committee on Social Justice and Empowerment (2014-15) having been authorized by the Committee to submit the Report on their behalf, do present this Fourth Report on Demands for Grants, 2014-15 of the Ministry of Minority Affairs.

2. The Committee considered the Demands for Grants of the Ministry of Minority Affairs for the current year i.e. 2014-15 which was laid on the Table of the House of Rajya Sabha and Lok Sabha on 5.8.2014 and 7.8.2014 respectively. Thereafter, the Committee took evidence of the representatives of the Ministry of Minority Affairs on 9.10.2014. The Committee considered and adopted the Report at their sitting held on 17.12.2014.

3. The Committee wish to express their thanks to the officers of the Ministry of Minority Affairs for placing before them the detailed written notes on the subject and furnishing the information the Committee desired and tendering evidence before the Committee in connection with the examination of the Demands for Grants.

4. For facility of reference and convenience, the observations and recommendations of the Committee have been printed in thick type in the body of the Report.

New Delhi;
17th December, 2014
26th Agrahayana, 1936 (Saka)

RAMESH BAIS,
Chairman,
Standing Committee on Social
Justice and Empowerment.

REPORT

CHAPTER – I

INTRODUCTORY

1.1 The Ministry of Minority Affairs came into existence on 29th January, 2006 to ensure a more focused approach towards issues relating to the notified minority communities namely Muslim, Christian, Budhist, Sikhs, Parsis. On 27th January, 2014, the Government notified the Jain community as a minority community in addition to the above five communities. The mandate of the Ministry includes formulation of overall policy and planning, coordination, evaluation and review of the regulatory and development programmes for the benefit of the minority communities.

1.2 The subjects allocated to the Ministry of Minority Affairs are as under:-

- (i) Overall policy, planning, coordination, evaluation and review of the regulatory and developmental programme of the minority communities.
- (ii) All matters relating to minority communities except matters relating to law and order.
- (iii) Policy initiatives for protection of minorities and their security in consultation with other Central Government Ministries and State Governments.
- (iv) Matters relating to linguistic minorities and of the Office of the Commissioner for Linguistic Minorities.
- (v) Matters relating to the National Commission for Minorities Act.

- (vi) Work relating to the Evacuee Wakf properties under the Administration of Evacuee Property Act, 1950 (31 of 1950) (since repealed).
- (vii) Representation of the Anglo-Indian community.
- (viii) Protection and preservation of non-Muslim shrines in Pakistan and Muslim shrines in India in terms of the Pant-Mirza agreement of 1955, in consultation with the ministry of External Affairs.
- (ix) Questions relating to the minority communities in neighbouring countries, in consultation with the Ministry of External Affairs.
- (x) Charities and Charitable Institutions, Charitable and religious Endowments pertaining to the subjects dealt within the Department.
- (xi) Matters pertaining to the socio-economic, cultural and educational status of minorities; minority organizations, including the Maulana Azad Education Foundation.
- (xii) The Wakf Act, 1995 (43 of 1995) and Central Wakf Council.
- (xiii) The DurgahKhwajaSaheb Act, 1955 (36 of 1955).
- (xiv) Funding of programmes and projects for the welfare of minorities including the National Minorities Development and Finance Corporation.
- (xv) Employment opportunities for minorities in the Central and State public sector undertakings, and also in the private sector.
- (xvi) Formulation of measures relating to the protection of minorities and their security in consultation with other concerned Central Ministries and State Governments.
- (xvii) National Commission for Socially and Economically Backward Sections among Religious and Linguistic Minorities.
- (xviii) Prime Minister's new 15-Point Programme for Minorities.
- (xix) Any other issue pertaining to the minority communities.

1.3 The activities of the Ministry are:

A. Major plan, programmes/schemes of the Ministry:

- (i) Pre-matric scholarship for minorities

- (ii) Post-matric scholarship for minorities
- (ii) Free Coaching & Allied Scheme
- (iv) Merit-cum-means based scholarship for professional & technical courses
- (v) Grants-in-Aid to Maulana Azad Education Foundation
- (vi) Multi-sectoral Development Programme (MsDP)
- (vii) Equity contribution to National Minorities Development & Finance Corporation
- (viii) Grants-in aid to State Channelizing Agencies (SCAs) engaged for implementation of NMDFC Programme:
- (ix) Scheme for Leadership Development of Minority Women
- (x) Computerization of records of State and UT Waqf Boards
- (xi) Maulana Azad National Fellowship.
- (xii) Research/Studies, Monitoring and Evaluation of Development Schemes including Publicity:
- (xiii) Strengthening of State Waqf Boards
- (xiv) Interest subsidy on educational loans for overseas studies scheme for the students belonging to minority communities.
- (xv) Scheme for containing population decline of small minority community.
- (xvi) Support for students clearing Prelims Conducted by UPSC/SSC, State Public Service Commission (PSC) etc.
- (xvii) Skill Development Initiatives.
- (xviii) Maulana Azad Medical Aid (Maulana Azad Sehat Scheme)
- (xix) Lump-sum provision for benefit of North Eastern Region: The provision is for implementing the schemes for the North Eastern Region.

B. Non-Plan Schemes of the Ministry include:

- (i) Grants-in-Aid to Waqfs under the scheme of Development of Urban Waqf Properties.
- (ii) Grant in Aid to Central Waqf Council

(iii) National Waqf Development Corporation (NAWADCO)

C. The Prime Minister's New 15-Point Programme for the Welfare of Minorities

Vision and Mission

1.4. The vision and mission of the Ministry of Minority Affairs is to empower the minority communities and to improve their socio-economic conditions through affirmative action and inclusive development so that every citizen has an equal opportunity to participate actively in building a dynamic nation.

CHAPTER II

A. BUDGETARY PROVISIONS AND UTILIZATION

2.1 The Demands for Grants of the Ministry for the year 2014-15 are given under Demand No. 68. The details Demands for Grants of the Ministry were laid on the table of Rajya Sabha and Lok Sabha on 5.8.2014 and 7.8.2014 respectively. The Budget Estimate of the Ministry is ₹3711/- crore under Plan expenditure for the year 2014-15. A sum of ₹2469/- crore has been provided for Central Sector Schemes viz., (i) Grants-in-aid to MAEF, (ii) Pre-matric scholarship, (iii) Post-matric scholarship, (vi) Merit-Cum-means scholarship (v) Free coaching & allied scheme, (vi) Research/studies, monitoring & evaluation of development schemes for minorities including publicity (vii) Contribution of equity to NMDFC (viii) Grants-in-aid to State Channelizing Agencies (SCA's) engaged for implementation of NMDFC programmes, ((ix) Maulana Azad National Fellowship for minority students, (xi) Computerization of records of State Waqf Boards, (xi) Scheme for leadership development of minority women and (xii) Interest Subsidy on Educational Loans for overseas studies, (xii) Scheme for containing population decline of small minority community,(xiv) Strengthening of State Waqf Boards (xv) Skill Development Initiatives and (xvi) Support for students clearing Prelims conducted by UPSC, SSC, State Public Services Commissions (xvii) Maulana Medical Aid Scheme etc. further ₹1242/- crore has also been provided for Centrally Sponsored Scheme viz., Multi-sectoral Development Programme (MsDP) for Minorities . There is a budget provision of ₹ 3.18 crore under Non-Plan for the year 2014-15 for two schemes (₹3.15

crore for Grants –in-aid to Waqfs and ₹0.03 crore for Grants–in-aid to Central Waqf Council).

2.2 The Ministry of Minority Affairs have furnished the following statement showing the Budget Estimate, Revised Estimate and Actual Expenditure for previous years alongwith BE for the current financial year 2014-2015.

(A) Plan

(Rs. in Crore)

| Year | Budget Estimates | Revised Estimates | Actual Expenditure |
|---------|------------------|-------------------|--------------------|
| | A | B | C |
| 2011-12 | 2850.00 | 2750.00 | 2283.41 |
| 2012-13 | 3135.00 | 2200.00 | 2158.00 |
| 2013-14 | 3511.00 | 3111.00 | 3007.49 |
| 2014-15 | 3711.00 | - | - |

(A) Non-Plan

(Rs. in crore)

| Year | Budget Estimates | Revised Estimates | Actual Expenditure |
|---------|------------------|-------------------|--------------------|
| | A | B | C |
| 2011-12 | 16.00 | 16.46 | 14.37 |
| 2012-13 | 19.70 | 18.26 | 16.31 |
| 2013-14 | 19.98 | 19.84 | 19.28 |
| 2014-15 | 23.01 | - | - |

2.3 The Committee sought the reasons for reduction in the budgetary allocation at RE stage during 2013-14 both under Plan and Non-Plan category, the Ministry in their written reply explained as under:-

"The Ministry of Finance reduced the budgetary allocation from Rs.3511 crore to Rs.3111 crore at RE stage during 2013-14 **under Plan head** keeping in view the trend of expenditure till September 2013. An amount of Rs.497.78 crore was surrendered as a result thereof. Due to such reduction the following Plan schemes were affected:

- (i) Multi-sectoral Development Programme;
- (ii) Contribution of equity of National Minorities Development and Finance Corporation ;and
- (iii) Maulana Azad National Fellowship for minority students.

The Ministry of Finance also reduced the budgetary allocation from Rs.19.98 crore to Rs.19.84 crore at RE stage during 2013-14 **under Non Plan** head keeping in view the trend of expenditure till September 2013 and observance of instruction regarding economy in expenditure. An amount of Rs.0.70 crore stands surrendered as a result thereof ".

2.4 The Committee noted that during 2013-14, out of Rs. 3530.98 crore only Rs. 3026.77 crore could be spent. In this context, when asked as to what efforts have been made by the Ministry to impress upon the State Governments to send complete proposals and specific steps the Ministry will take to ensure full utilization of the allocated amount in 2014-15, the Ministry in their written reply informed as under:-

"Saving during 2013-14, under Multi sectoral Development Programme was due to non receipt of complete and viable proposals from some States/UTs. The following steps have been taken to ensure that full amount under MsDP is utilized:-

- All efforts have been made by the Ministry to utilize the entire allocation during 2014-15.

- To expedite the submission of proposal, the State Govt./UTs are at various occasions requested to submit the proposal.
- Meetings with the Principal Secretaries/Secretaries of State Government and UT administrations were held for reviewing the progress for implementation of MsDP in the States/UTs.
- Letters from appropriate levels were also sent for submission of project proposals and due UCs.
- Rs.1.95 crore has been sanctioned for organizing awareness/orientation programme in blocks/towns where MsDP is being implemented.
- Rs.9.06 crore has been sanctioned for baseline.
- Rs.8.75 crore has been sanctioned for block level facilitator.

During 2013-14, under Pre-matric, Post-matric and Merit-cum Means based Scholarship Schemes, the reasons is attributed to Non-receipt of proposals from NE States. Letters have been sent to NE States by post as well as by email/fax conveying the physical targets, financial allocations and timeline for submission of proposals to the Ministry. The same has also been uploaded on the website of this Ministry. State level meetings and video conferences to review the Scheme have also been held time to time. Extension activities through Directorate of Audio Visual Publicity (DAVP), All India Radio (AIR), Doordarshan and National Film Development Corporation (Digital Cinema) etc. have been used to make the target group aware of the programme. This would also help to reach target groups and receive proposals in time to ensure that amount allocated for Scholarship scheme is fully utilized".

2.5 The Ministry furnished the following statement on the Budget proposals submitted to the Planning Commission and amount actually provided for different schemes in Annual Plan 2014-2015 along with comments of the Planning Commission:

(₹ inCrore)

| Sl. No | Scheme | Budget Estimates 2014-2015 (proposed) | Allocations made by the Planning Commission | Comments of the Planning Commission |
|--------|---|---------------------------------------|---|-------------------------------------|
| | Central Sector Schemes | | | |
| 1 | Grants-in-aid to Maulana Azad Education | | | |

| | | | | |
|------------------------------------|--|----------------|----------------|--|
| | Foundation towards enhancement of Corpus Fund. | 113.00 | 113.00 | Planning Commission has allocated an amount of Rs.3711 crore for Annual Plan 2014-15 as against the projection of Rs.4206 crore made by this Ministry. |
| 2 | National Minorities Development and Finance Corporation towards equity contribution | 200.00 | 120.00 | |
| 3 | Free coaching and allied scheme for candidates belonging to Minority Communities. | 25.00 | 25.00 | |
| 4 | Research/studies, monitoring and evaluation of Development schemes including publicity | 45.00 | 45.00 | |
| 5 | Grant-in-aid to state channelising agencies (SCAs) of NMDFC | 2.00 | 2.00 | |
| 6 | Maulana Azad National Fellowship for minority students | 90.00 | 50.00 | |
| 7 | Scheme for Leadership Development of Minority Women | 15.00 | 14.00 | |
| 8 | Computerization of records of State Waqf Boards | 5.00 | 3.00 | |
| 9 | Interest subsidy on educational loans for overseas studies | 2.00 | 4.00 | |
| 10 | Scheme for containing population decline of small minority community. | 2.00 | 2.00 | |
| 11 | Skill Development Initiative | 25.00 | 35.00 | |
| 12 | Support for students clearing Prelims conducted by UPSC, SSC, State Public Services Commissions etc. | 3.00 | 4.00 | |
| 13 | Strengthening of State Waqf Boards | 7.00 | 7.00 | |
| 14 | Merit-cum-means based scholarship. | 350.00 | 335.00 | |
| 15 | Pre-matric scholarship | 1100.00 | 1100.00 | |
| 16 | Post-matric scholarship | 650.00 | 600.00 | |
| 17 | Maulana Azad Medial Aid Scheme | 20.00 | 2.00 | |
| Centrally Sponsored Schemes | | | | |
| 18 | Multi-sectoral Development Programme (MsDP) | 1352.00 | 1250.00 | |
| | Total | 4206.00 | 3711.00 | |

2.6 The Committee asked to furnish a statement showing the status of receipt of Utilization Certificate (UCs) from States/UTs during the last three years alongwith current financial year 2014-15, the Ministry of Minority Affairs informed that the Schemes such as – (i) Multi sectoral Development Programme (MsDP), (ii) Pre-matric scholarship scheme, (iii) Post-matric Scholarship scheme and (iv) Merit-cum-means based Scholarship scheme are being implemented through State Governments/UT Administrations. As regards, the status of pending UCs, the Ministry furnished the following statement:-

| S. No | Name of the scheme | 2011-12 | 2012-13 | 2013-14 | 2014-15 (As on 01.10.2014) |
|--------------|--|----------------|----------------|----------------|---------------------------------------|
| 1. | Multi sectoral Development Programme | 492 | 305 | 518 | 873 |
| 2. | Pre-matric scholarship scheme | NIL | NIL | NIL | NIL |
| 3. | Post-matric Scholarship scheme | NIL | NIL | NIL | NIL |
| 4. | Merit-cum-means based Scholarship scheme | NIL | NIL | NIL | NIL |
| | Total | 492 | 305 | 518 | 873 |

2.7 The Committee note from the reply of the Government that the Ministry of Finance reduced the budgetary allocation from ₹3511 crore to ₹3111 crore under Plan Head at RE stage during 2013-14 keeping in view the trend of expenditure till September 2013. The Committee are unhappy to observe that year after year, the Ministry of Finance had to decrease the allocations at the RE stage mainly because of under spending by the Ministry. The Committee are further dismayed that even the revised allocations were not utilized by the Ministry resulting in eventual surrender of substantial amount every year. With the consistently less spending every year by the Ministry, important schemes like, Multi-sectoral Development Programme, Contribution to equity of National Minorities Development and Finance Corporation, and Maulana Azad National Fellowship for minority students have been affected. The Committee strongly recommend a complete revamp of the implementation machinery so that the allocated funds are utilized prudently and optimally.

B. Scheme of Multi-sectoral Development Programme (MsDP)

2.8 The Multi-sectoral Development Programme (MsDP) was conceived as an area development programme as a follow up action on the Sachar Committee recommendations. It is a Centrally Sponsored Scheme (CSS) launched in the year 2008-09 in the Minority Concentrations Districts (MCDs). It is an area development initiative to address the development deficits in minority concentration areas by creating socio-economic infrastructure and providing basic amenities.

2.9 The Government has approved the restructuring of Multi-sectoral Development Programme for its implementation in 12th Five Year Plan. The Programme has been restructured to make it more effective and more focused on the targeted minorities.

2.10 The Ministry furnished the following statement showing the BE, RE and Actual Expenditure incurred under the scheme of Multi-sectoral Development Programme :-

(Rs. in Crore)

| Year | BE | RE | Actual Expenditure |
|---------|---------|---------|-------------------------|
| 2011-12 | 1218.40 | 1136.36 | 779.91 |
| 2012-13 | 999.00 | 649.56 | 641.26 |
| 2013-14 | 1250.00 | 958.53 | 953.48 |
| 2014-15 | 1352.00 | 1250.00 | 648.83 (upto 30.9.2014) |

2.11 When Committee asked the reasons for low expenditure in the last three years particularly in 2013-14, the Ministry informed as under :-

"New Project proposals and utilization certificates as expected during 2011-12 were not received from the States/UTs. Consequently, the expected expenditure

under MsDP could not be incurred. As regards, financial year 2012-13, it is informed that the year 2012-13 was the first year of 12th Five Year Plan. As per the instructions of Department of Expenditure Ministry of Finance, the approval of Competent Authority for continuation of Multi-sectoral Development Programme during 2012-13 on the previous guidelines was sought. The process took some time. However, once the order of continuation of the programme was obtained, the project proposals from the concerned States were called for and which started coming from August 2012 onwards. However, due to initial loss of time in getting the approval for continuation of programme and receiving the project proposals, the expenditure upto the month of Sept, 2012 could reach only upto Rs.114.56 crore which is less than 50% of the Budget Estimate.

During 2013-14, the budgetary allocation for programme was reduced from Rs. 1250.00 crores in B.E. to Rs. 958.53 crore in R.E. in November, 2013 without considering the expenditure pattern under the programme. The expenditure under the programme was more than 55.14 % till 30th, September, 2013 and it was expected that the expenditure may go up to 70% by December, 2013. The expenditure against the available R.E was 99.99 %. Under the programme, adequate fresh proposals were in hand but the fund release could not be processed due to reduction in allocation".

The Ministry further stated that "The actual expenditure incurred as on 30.09.2014 under the programme for current financial year (2014-15) is Rs. 648.83 crore".

2.12 Regarding the percentage achievement of plan targets (both in physical and financial terms) and the reasons for slow progress in the achievement of the targets during the year 2013-14, the Ministry of Minority Affairs in their Background Note informed that 76.28% achievements made in physical and financial terms during 2013-14 under Multi-sectoral Development Programme. The reasons for Less expenditure under the scheme are due to cut at RE stage and non receipt of adequate and viable proposals from States.

2.13 In their Annual Report, the Ministry stated that in the restructured MsDP, the unit area of planning has been changed to blocks/towns instead of district for sharper focus on the minority concentration area. The programme now has identified 710 Blocks and 66 towns for implementation during 12th Plan. Further, clusters of contiguous minority concentration villages would also be identified, for implementation of MSDP during the 12th Plan.

2.14 When Committee asked to state the number of plans/projects approved from the beginning of 12th Five Year Plan for said identified 710 Blocks and 66 towns as on 30.9.2014, the Ministry stated that MsDP was implemented during 2012-13 on the same pattern and guidelines as that of 11th Five Year Plan. The restructuring of MsDP was approved in June, 2013. After that the restructured MsDP was implemented at Blocks/Town level. The Ministry furnished the details regarding the plans/projects approved during 12th Five Year Plan and physical progress reports as on 30.9.2014 is given as under:-

Multi-sectoral Development Programme (MsDP) for Minority Concentration Blocks/Towns (MCBs/MCTs) for 12th Five Year Plan viz-a-viz physical progress Report (30.09.2014)

| S.No | State | | Education | | | | | | | | | Skill Development | | | Health | Aganwadi Centre | Drinking Water | | Pucca Housing | Income Generation Infrastructure | Misc. |
|------|---------------|------|----------------|-----------------|------------------------|---------|---------------------|------------|-----------------------|--------------|------------------------|-------------------|--------------|----------------|-----------------|-----------------|----------------|---------------------------|---------------|----------------------------------|-------|
| | | | Degree College | School building | Additional class rooms | Hostels | computers in School | Lab equip. | Toilet & DW in School | Teaching aid | Free Bicycle for Girls | ITI Building | Poly-technic | Skill Training | Total of Health | AWC | Hand pumps | Drinking Water Facilities | IAY | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) | (16) | (17) | (18) | (19) | (20) | (21) | (22) |
| 1 | Uttar Pradesh | U.S. | 7 | 162 | 469 | 18 | 110 | 14 | 1690 | 272 | 0 | 22 | 5 | 39255 | 181 | 1854 | 17066 | 140 | 574 | 0 | 2 |
| | | U.C | 0 | 0 | 9 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 5 | 171 | 332 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 22 | 138 | 7 | 0 | 0 | 0 | 0 | 0 | 0 | 16 | 4 | 0 | 44 | 199 | 284 | 9 | 0 | 0 |
| 2 | West Bengal | U.S. | 0 | 75 | 4010 | 171 | 0 | 0 | 728 | 10 | 0 | 33 | 6 | 63720 | 210 | 4050 | 5957 | 9263 | 17690 | 35 | 2367 |
| | | U.C | 0 | 3 | 220 | 15 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 28 | 406 | 483 | 0 | 1705 | 0 | 0 |
| | | WIP | 0 | 13 | 1243 | 42 | 0 | 0 | 78 | 0 | 0 | 0 | 2 | 0 | 0 | 184 | 2878 | 506 | 0 | 14107 | 0 |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) | (16) | (17) | (18) | (19) | (20) | (21) | (22) | |
|-----|-------------|------|-----|-----|------|-----|-----|-----|------|------|------|------|------|------|------|------|------|------|------|------|------|---|
| 3 | Assam | U.S. | 0 | 0 | 9 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1776 | 26 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 4 | Bihar | U.S. | 0 | 131 | 1053 | 18 | 0 | 0 | 26 | 0 | 0 | 0 | 1 | 0 | 441 | 77 | 0 | 8 | 5630 | 0 | 1 | |
| | | U.C | 0 | 0 | 111 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 228 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 5 | Manipur | U.S. | 0 | 23 | 69 | 10 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 22 | 0 | 0 | 0 | 1020 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 6 | Haryana | U.S. | 0 | 1 | 42 | 0 | 0 | 12 | 0 | 0 | 0 | 1 | 1 | 0 | 22 | 142 | 0 | 7 | 0 | 0 | 1 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 7 | Jharkhand | U.S. | 0 | 1 | 194 | 14 | 0 | 0 | 0 | 0 | 0 | 3 | 1 | 0 | 19 | 229 | 0 | 14 | 1195 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 8 | Uttrakhand | U.S. | 3 | 1 | 0 | 2 | 1 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 5 | 0 | 0 | 0 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 9 | Maharashtra | U.S. | 0 | 2 | 0 | 11 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) | (16) | (17) | (18) | (19) | (20) | (21) | (22) | |
|-----|--------------------------|------|-----|-----|-----|-----|-----|-----|------|------|------|------|------|------|------|------|------|------|------|------|------|---|
| 10 | Karnataka | U.S. | 0 | 27 | 157 | 11 | 0 | 29 | 109 | 0 | 0 | 0 | 0 | 7810 | 2 | 1 | 0 | 0 | 1500 | 0 | 35 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 11 | Andaman & Nicobar Island | U.S. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 12 | Odisha | U.S. | 0 | 0 | 182 | 5 | 30 | 11 | 32 | 0 | 0 | 0 | 0 | 2850 | 21 | 142 | 1 | 2 | 4297 | 4 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 13 | Meghalaya | U.S. | 0 | 0 | 24 | 6 | 0 | 0 | 400 | 0 | 0 | 0 | 0 | 0 | 19 | 21 | 563 | 563 | 649 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 563 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 15 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 14 | Kerala | U.S. | 0 | 0 | 157 | 0 | 0 | 0 | 15 | 0 | 1807 | 0 | 0 | 0 | 19 | 0 | 0 | 1 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 15 | Mizoram | U.S. | 0 | 15 | 43 | 0 | 60 | 0 | 0 | 0 | 0 | 2 | 0 | 0 | 4 | 17 | 0 | 1 | 0 | 1 | 12 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 17 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 0 | 0 | 3 | 0 | 0 | 0 | 0 | 0 |
| 16 | Jammu & Kashmir | U.S. | 0 | 0 | 7 | 8 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 60 | 50 | 0 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) | (16) | (17) | (18) | (19) | (20) | (21) | (22) | | | |
|-----|-------------------|------|-----|-----|-----|-----|-----|-----|------|------|------|------|------|------|------|------|------|------|------|------|------|---|---|---|
| 17 | Delhi | U.S. | 0 | 0 | 20 | 0 | 0 | 4 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |
| 18 | Madhya Pradesh | U.S. | 0 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 24 | 0 | 0 | 0 | 0 | 0 | | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| 19 | Sikkim | U.S. | 0 | 3 | 1 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 1 | 0 | 2 | 0 | 0 | 0 | 0 | 252 | 0 | 2 | | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 20 | Arunachal Pradesh | U.S. | 0 | 25 | 279 | 75 | 0 | 4 | 80 | 0 | 0 | 0 | 0 | 0 | 19 | 89 | 0 | 516 | 1692 | 0 | 0 | | | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 21 | Andhra Pradesh | U.S. | 0 | 3 | 126 | 1 | 340 | 0 | 5 | 27 | 1000 | 0 | 0 | 7125 | 2 | 20 | 0 | 0 | 0 | 0 | 0 | | | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 22 | Telangana | U.S. | 0 | 4 | 133 | 0 | 340 | 0 | 5 | 27 | 700 | 0 | 0 | 4225 | 9 | 50 | 0 | 0 | 0 | 0 | 0 | | | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 23 | Tripura | U.S. | 1 | 6 | 103 | 5 | 90 | 2 | 0 | 0 | 0 | 0 | 0 | 0 | 17 | 0 | 110 | 105 | 393 | 0 | 1 | | | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |

| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) | (15) | (16) | (17) | (18) | (19) | (20) | (21) | (22) | |
|--------------|-------------|-----------|------------|-------------|------------|-------------|-----------|-------------|------------|-------------|-----------|-----------|---------------|-------------|-------------|--------------|--------------|--------------|-----------|-------------|------|---|
| 24 | Punjab | U.S. | 0 | 0 | 73 | 0 | 0 | 0 | 0 | 4 | 0 | 0 | 0 | 0 | 10 | 198 | 0 | 0 | 23 | 14 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 25 | Rajasthan | U.S. | 0 | 6 | 90 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 23 | 62 | 0 | 0 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 26 | Gujarat | U.S. | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| 27 | Chattisgarh | U.S. | 0 | 0 | 257 | 4 | 203 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 176 | 0 | 0 | 66 | 0 | 0 | 0 | |
| | | U.C | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| | | WIP | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 |
| Total | U.S. | 11 | 487 | 7498 | 364 | 1174 | 76 | 3092 | 340 | 3507 | 65 | 15 | 124985 | 1223 | 7036 | 25523 | 10712 | 34915 | 54 | 2421 | | |
| | | 0 | 3 | 340 | 15 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 37 | 577 | 815 | 563 | 1705 | 0 | 0 | | |
| | | 0 | 35 | 1626 | 49 | 0 | 0 | 78 | 0 | 0 | 19 | 4 | 0 | 243 | 3080 | 790 | 9 | 14107 | 0 | 235 | | |

Abbreviation :- U.S: Unit Sanctioned, U.C.: Unit Completed, WIP: Work in Progress

2.15 It has been observed from the above table that the major projects taken up under Multi-sectoral Development Programme (MsDP) for Minority Concentration Blocks/Towns (MCBs/MCTs) during 12th Five Year Plan in all States/UTs included (a) Education, (b) Skill Development, (c) Health, (d) Anganwadi Centres, (e) Drinking water, (f) Pucca Housing and (g) Income Generation Infrastructure.

(a) **Under Education** following 9 projects were taken:-

- (i) **Degree College:** Unit sanctioned- 11, Unit completed – nil and Work in Progress – nil.
- (ii) **School Buildings:-** Unit sanctioned- 487, Unit Completed – 3 and Work in Progress – 35.
- (iii) **Additional Class rooms-** Unit sanctioned- 7498, Unit Completed – 340 and Work in Progress – 1626.
- (iv) **Hostels** - Unit sanctioned- 364, Unit Completed – 15 and Work in Progress – 49.
- (v) **Computers in School-** Unit sanctioned- 1174, Unit Completed – nil and Work in Progress – nil,
- (vi) **Lab equipment** - Unit sanctioned- 76, Unit Completed – nil and Work in Progress – nil,
- (vii) **Toilet and drinking water in school-** Unit sanctioned- 3092, Unit Completed – nil and Work in Progress – 78,
- (viii) **Teaching aid-** Unit sanctioned- 340, Unit Completed – nil and Work in Progress – nil and
- (ix) **Free bicycle for girls-** Unit sanctioned- 3507, Unit Completed – nil and Work in Progress – nil.

(b) **Under Skill Development** following 3 projects were taken up :

- (i) **ITI Building** - Unit sanctioned- 65, Unit Completed – nil and Work in Progress – 19.
- (ii) **Polytechnic** – Unit sanctioned- 15, Unit Completed – nil and Work in Progress – 4.
- (iii) **Skill training** – Unit sanctioned- 124985.

- (c) **Health** – Unit sanctioned- 1223, Unit Completed – 37 and Work in Progress – 243.
- (d) **Anganwadi centres** – Unit sanctioned- 7036, Unit Completed – 577 and Work in Progress – 3080.
- (e) **Under Drinking Water** following 2 projects were taken:
- (i) **Hand pumps** –Unit sanctioned- 25523, Unit Completed – 815 and Work in Progress – 790.
- (ii) **Drinking water facility** –Unit sanctioned- 10712, Unit Completed – 563 and Work in Progress – 9.
- (f) **Pacca housing** - Indira AwaasYojana –Unit sanctioned- 34915, Unit Completed – 1705 and Work in Progress – 14107.
- (g) **Income generation infrastructure** - Unit sanctioned- 54, Unit Completed – nil and Work in Progress – nil.

2.16 When asked to furnish the details of beneficiaries by the plans/ projects after restructuring the MsDP, State-wise/UT-wise, the Ministry stated that the projects undertaken by MsDP were normally community oriented. Only few projects like IAY houses, Skill Development training programme for minority youths and Bicycles for IXth class students are individual beneficiary oriented projects. The number of beneficiaries covered under these three types of projects state-wise is given below:-

State-wise number of beneficiaries of IAY, Skill Training and Bicycle for girls under restructured MsDP (As on 30.09.2014)

| States | Beneficiary | | |
|---------------|-------------|----------------|--------------------|
| | IAY Houses | Skill Training | Bicycles for girls |
| Uttar Pradesh | 574 | 39255 | - |
| West Bengal | 17690 | 63720 | - |

| | | | |
|-------------------|-------|--------|------|
| Assam | 14107 | 5630 | - |
| Manipur | 1020 | - | - |
| Jharkhand | 1195 | - | - |
| Karnataka | 1500 | 7810 | - |
| Odisha | 4297 | 2850 | - |
| Meghalaya | 649 | - | 2154 |
| Kerala | - | - | 1807 |
| Arunachal Pradesh | 1692 | - | - |
| Andhra Pradesh | - | 7125 | 1000 |
| Telangana | - | 4225 | 700 |
| Tripura | 393 | - | - |
| Punjab | 23 | - | - |
| Sikkim | 252 | - | - |
| Total | 43392 | 130615 | 5661 |

2.17 The Committee note that the actual expenditure incurred by the Ministry under MsDP during the years 2011-12, 2012-13 and 2013-14 was Rs. 779.92 crore, Rs. 641.26 crore and Rs. 953.48 crore against R.E. of Rs. 1136.36 crore, Rs.649.56 crore and Rs. 958.53 crore respectively while the expenditure during the current financial year 2014-15 (upto 30.09.2014) is Rs.648.83 crore.

Non receipt of new project proposals and Utilization Certificates during 2011-12 from the States/UTs are the reasons advanced by the Ministry for less expenditure. Similarly, for less expenditure during 2012-13, the Ministry informed that it was the first year of 12th Five Year Plan and as per the instructions of Department of Expenditure, Ministry of Finance, the approval of Competent Authority for continuation of Multi-sectoral Development Programme during 2012-13 on the previous guidelines was sought, as a result, the process took some time. Again during 2013-14, the reasons given for less expenditure under the scheme were due to cut at RE stage and non receipt of adequate and viable proposals from the States.

The Committee are dismayed to note that the budget cuts under the scheme were effected at R.E. stage, ostensibly due to inability of the Ministry to utilize the funds for three quarter of the financial year and non utilization of funds on account of non-receipt of adequate and viable proposals from the States. As MsDP is the most important Programme of the Ministry, the Committee, therefore, desire the Ministry to impress upon all the State Governments to send their proposals well in advance i.e. in the first quarter of the financial year itself so that

evaluation/examination of the same can be done timely and funds released by the second quarter.

2.18 The Multi-sectoral Development Programme (MsDP) is a Centrally Sponsored Scheme (CSS) launched in the year 2008-09 in the Minority Concentrations Districts (MCDs). The Government has approved the restructuring of MsDP for its implementation in 12th Five Year Plan. The major projects undertaken under the scheme for Minority Concentration Blocks/Towns (MCBs/MCTs) during the 12th Five Year Plan in all States/UTs include Education, Skill Development, Health, Anganwadi Centres, Drinking water, Pucca Housing and Income Generation Infrastructure. The Committee express their serious concern at underutilization of allocations, year after year, primarily due to pendency of large number of UCs under MsDP during the years 2011-12, 2012-13, 2013-14 and also for the current financial year, i.e. 2014-15. The Committee feel that the pendency of such large number of UCs is against the norms of General Financial Rules. The Committee, therefore, desire the Ministry to take concrete steps to reconcile the pending UCs by impressing upon the States for early clearance of UCs to obviate adverse impact of such huge pendency on the MsDP. The Committee also desire that strict and meticulous monitoring of various schemes under MsDP in the States/UTs be undertaken to avoid underutilization of funds.

2.19 The Committee note that in the restructured Multi-sector Development Programme, the unit area of planning has been changed to blocks/towns instead of districts for sharper focus on the minority concentration area. The Programme has now identified 710 Blocks and 66 towns for implementation during the 12th Plan. The Committee find that, under the restructured MsDP, under Education, 487 units were sanctioned in School buildings out of which 3 units were completed and in 35 units work is going on in 16 States. In case of Hostels, out of 364 sanctioned units, only 15 units have been completed and in 49 units, work is in progress in 18 States. In case of toilets & drinking water in Schools, out of 3092 sanctioned units, not a single unit has been completed while in 78 units, work is in progress in 11 States. Similarly, under Health, 1223 units were sanctioned, out of which 37 units could be completed while in 243 units, work is going on in 16 States. Again, the number of units sanctioned under Anganwadi Centre were 7036, out of which only 577 were completed and work is progressing in 3080 units in 18 States. While under the Drinking water project, 25523 Hand pumps were sanctioned in 6 States and 10712 units sanctioned for Drinking water facilities in 11 States but the progress in this regard is 'nil'.

The Committee further note that the projects like Indira Awas Yojana Houses, (IAY) Skill Development Training Programme for minority youths and Bicycles for IXth Class students are individual beneficiary oriented projects. The Committee are deeply concerned that most of the States/UTs have not sanctioned these projects which are very vital for minorities. The Committee, therefore,

desire the Ministry to play a proactive role in obtaining proposals from the States which have not sent their projects besides framing a time schedule in this regard so that the process of sanctioning these projects is not unduly delayed.

C. PRE-MATRIC SCHOLARSHIP SCHEME

2.20 The Pre-matric scholarship scheme for students belonging to the Minority Communities was approved on 30th January, 2008. This Scheme was launched on 1st April, 2008 as a Centrally Sponsored Scheme (CSS) on a 75:25 fund sharing ratio between the Centre and States Union Territories are provided 100% assistance under the Scheme. It is implemented through the State Governments/ Union Territory Administrations. Students with not less than 50% marks in the previous final examination, whose parents'/ guardians' annual income does not exceed Rs. 1.00 lakh, are eligible for award of the Pre-matric scholarship under the Scheme.

2.21 The Ministry furnished the following statement showing BE, RE and Actual Expenditure incurred for previous years along with BE for the year 2014-15 :-

| Year | BE | RE | Actual Expenditure |
|----------------|----------------|----------------|----------------------------------|
| 2011-12 | 600.00 | 600.00 | 614.91 |
| 2012-13 | 900.00 | 795.78 | 786.14 |
| 2013-14 | 950.00 | 982.30 | 963.00 |
| 2014-15 | 1100.00 | 1100.00 | 750.00 (as on 31.10.2014) |

2.22 When committee asked the reasons for enhancing BE for the year 2014-15 under the scheme, the Ministry in their written reply have informed:

"BE was enhanced in 2014-15, in the light of expenditure incurred in 2013-14, which was Rs. 963.79 crore. 77.94 lakh scholarships (both fresh & renewal)

were awarded in 2013-14. It has been estimated that renewal of scholarships would be around 55.00 lakh. As such, BE has been calculated keeping in view that total 85.00 lakh scholarships (Fresh 30 lakh + Renewal 55.00 lakh) would be disbursed in 2014-15."

2.23 The Committee also asked as to how the Ministry propose to utilize the enhanced amount during the current financial year, in their written submission the Ministry have stated as under:

"Under Pre-matric scholarships, more than Rs. 750 Crore have been released for awarding 40.05 lakh Scholarships, as on 31.10.2014".

2.24 When the Committee enquired as to what measures have been taken by the Government to ensure that specific and viable proposals are received timely and funds are not surrendered during the year 2014-015, the Ministry elaborated that letters were sent to NE States by post as well as by email/fax conveying the physical targets, financial allocations and time line for submission of proposals to the Ministry. State level meetings and video conferences to review the Scheme have also been held time to time. The same has also been uploaded on the website of this Ministry. Extension activities through Directorate of Audio Visual Publicity (DAVP), All India Radio (AIR), Doordarshan and National Film Development Corporation (Digital Cinema) etc. have been used to make the target group aware of the programme. This would also help to reach target groups and receive proposals.

2.25 Ministry further informed that during the year 2013-14, an amount of Rs. 19.91 crore was surrendered to the Ministry of Finance due to non receipt of adequate proposals from N.E. States, Sikkim and Pudducherry.

2.26 An outlay of Rs. 5000.00 Crore has been provided in the XII Five Year Plan to award 414.50 Lakh scholarships and renewals during the plan period (2012-17). 30% of scholarships have been earmarked for girl students.

2.27 The Ministry furnished the following statement showing targets and achievements of previous years alongwith target set for current year i.e. 2014-15 under Pre-matric Scholarship:-

Targets and Achievements previous years

| Year | Target | Achievement |
|----------------|----------------|--------------------|
| 2011-12 | 27 lakh | 55.28 lakh |
| 2012-13 | 40 lakh | 64.37 lakh |
| 2013-14 | 40 lakh | 77.94 lakh |
| 2014-15 | 30 lakh | - |

2.28 It can be seen from the above that during the year 2011-12, the Ministry had fixed a target of 27 lakh scholarships while the achievement was as high as 55.28 lakh scholarships. The Committee enquired the reasons for setting low targets of 30 lakhs for Pre-matric scholarships for the year 2014-15 as compared to previous years (i.e. 2012-13 and 2013-14 of 40 lakhs) while achievements were more than 100% vis-à-vis targets fixed in the previous years and what was the achievements under the scheme as on 30.09.2014, the Ministry in their written reply informed that:

"The target has been fixed for fresh scholarships only, renewal scholarships are in addition to that. Hence, the total achievement is reflecting both fresh and renewal scholarships. Fund released as on 30.09.2014 is Rs. 665.72 Crore".

2.29 The Committee find that the actual expenditure incurred by the Ministry during the year 2013-14 was Rs.963.79 crore against RE of Rs. 982.30 crore and an amount of Rs.19.91 crore was surrendered to the Ministry of Finance due to non-receipt of adequate proposals from NE States, Sikkim and Puducherry. The Committee also find that the Ministry had fixed lower targets under Pre-matric scholarships during the year 2012-13 and 2013-14 since achievements were more than 100% of the targets so fixed. The reason attributed for setting low targets during 2014-15 as compared to 2012-13 and 2013-14 was fresh scholarships and renewal scholarships which reflected the total achievement. The Committee find the reasons put forth by the Ministry not convincing and grossly unsatisfactory. The Committee desire that the Ministry may furnish comprehensive details with separate data (fresh and renewal) for the last three years. The Committee recommend that higher and achievable targets may be fixed and all out efforts should be made to utilize the entire amount allocated for Pre-matric scholarships during the current year 2014-15 so as to avoid any surrender of funds.

D. POST-MATRIC SCHOLARSHIP SCHEME

2.30 The scheme of Post-matric scholarship for students belonging to the minority communities was launched in November, 2007 as a Centrally Sponsored Scheme (CSS) with 100% central funding and is implemented through the State Government/Union Territory Administrations. Scholarship is awarded for studies in India in a government higher secondary school/college including residential government higher secondary school/college and eligible private institutes selected and notified in a transparent manner by the State Government/Union Territory Administration concerned. Students with not less than 50% marks in the previous year's final examination, whose parents' / guardians' annual income does not exceed Rs. 2.00 lakh are eligible for award of scholarship. 30% of scholarships have been earmarked for girl students. In case sufficient numbers of girl students are not available, then eligible boy students are given these scholarships.

2.31 An outlay of Rs. 2850.00 crore has been provided in the 12th Five Year Plan to award 25 lakh Fresh scholarships and Renewals during the plan period (2012-17).

2.32 The Ministry furnished the following statement showing BE, RE and Actual Expenditure incurred for previous years along with BE for the year 2014-15 :-

**Statement showing BE, RE and Actual Expenditure incurred
for previous years along with BE for the year 2014-15**

| Year | BE | RE | Actual Expenditure |
|---------|--------|--------|--------------------|
| 2011-12 | 450.00 | 450.00 | 362.91 |

| | | | |
|---------|--------|--------|--------|
| 2012-13 | 500.00 | 340.75 | 326.43 |
| 2013-14 | 548.50 | 542.53 | 515.67 |
| 2014-15 | 598.50 | - | - |

2.33 The Committee asked the reasons for curtailing BE during the year 2012-13 and 2013-14 to Rs. 340.75 and Rs. 542.53 crore against BE to Rs. 500.00 and Rs. 548.50 crore respectively as mentioned on the above table, the Ministry explained as under:

"Reason for curtailing BE, during the year 2012-13 & 2013-14 was due to non-receipt of adequate proposals from the State Govt./UT Admn. Further, some States/UTs (i.e. Uttar Pradesh, Bihar, Odisha, Jharkhand etc.), shown huge amount in terms of unspent balance, resulting less release of grants- in- aid. NE States also not availed their physical allocation, hence, there was saving and BE reduced at RE stage in 2012-13 & 2013-14."

2.34 The Committee also asked the reasons for enhancing BE for the year 2014-15 while the Government incurred less expenditures during the last three years i.e. 2011-12, 2012-13 and 2013-14 to Rs. 362.91, Rs. 326.43 and Rs. 515.67 respectively against BE under Post-matric Scholarship scheme, the Ministry informed that:-

"BE was enhanced in 2014-15, in the light of expenditure incurred in 2013-14, which was Rs. 515.67 crore. Since, the Division released more than 8.90 lakh scholarships (both fresh & renewal) in 2013-14, it has been estimated that renewal of scholarships would be around 4.50 lakh. As such, BE has been calculated keeping in view that total 9 lakh scholarships (Fresh 5 lakh + Renewal 4.5 lakh) would be disbursed in 2014-15".

2.35 The Committee further enquired regarding the expenditure incurred as on 30.09.2014 under the scheme, in this context, the Ministry informed as follows:

"Expenditure incurred till date is Rs. 0.13 crore. The Scheme is implemented through Online Scholarship Management System (OSMS). The last date of receipt of online applications was 15th Oct., 2014. Till date, more than 15 lakh applications (fresh + renewal) of scholarships have been received online. The State/UT will submit the proposal for release of grant- in-aid from 11th Nov., 2014".

2.36 Ministry also informed that during the year 2013-14 an amount of Rs. 32.74 crore was surrendered to the Ministry of finance due to non receipt of adequate proposals from N.E. States, Sikkim and Pudducherry.

2.37 As regards, the measures taken by the Government to ensure that specific and viable proposals are received and that too timely so that funds are not surrendered during the year 2014-015, the Ministry informed that letters have been sent to NE States by post as well as by email/fax conveying the physical targets, financial allocations and time line for submission of proposals to the Ministry. State level meetings and video conferences to review the Scheme has been held time to time. The same has also been uploaded on the website of this Ministry. Extension activities through Directorate of Audio Visual Publicity (DAVP), All India Radio (AIR), Doordarshan and National Film Development Corporation (Digital Cinema) etc. have been used to make the target group aware of the programme. This would also help to reach target groups and receive proposals.

2.38 The Ministry furnished the following statement showing targets and achievements of previous years under Post-matric Scholarship:-

| Year | Target | Achievement |
|----------------|------------------|--------------------|
| 2011-12 | 5.25 lakh | 7.02 lakh |
| 2012-13 | 5 lakh | 7.56 lakh |
| 2013-14 | 5 lakh | 8.90 lakh |
| 2014-15 | lakh | - |

2.39 As may be seen from the above table achievements in all the 3 years exceeded the targets so fixed. The Committee when asked the reasons for fixing lower targets repeatedly, the Ministry, in their written reply, informed that:-

"The target has been fixed for fresh scholarships only, renewal scholarships are in addition to that. Hence, the total achievement is reflecting both fresh and renewal scholarships. Fund released as on 30.09.2014 was Rs. 0.13 Crore. The timeline of the Post-matric Scholarship Scheme has been fixed in such a manner that proposal for release of grant- in- aid, are received in November onwards only. Hence, the present expenditure under the scheme is not showing the achievement."

2.40 The Committee note with concern that under Post Matric Scholarship the BE during the year 2012-13 was reduced from Rs.500.00 crore to Rs. 340.75 crore and from Rs. 548.50 crore to Rs. 542.53 crore in 2013-14 due to non-receipt of adequate proposals from the States/UTs. Further, Uttar Pradesh, Bihar, Odisha and Jharkhand have huge unspent balance, resulting in reduction in release of grants- in- aid. NE States also could not avail their allocated funds. The Committee are not happy with the reply of the Government and feel that as it is an important scheme of the Ministry for minority students, the Ministry should impress upon the States/UTs for sending viable proposals. Ministry may also urge the States like Uttar Pradesh, Bihar, Odisha and Jharkhand to spend the full allocated amount under the Scheme, while ascertaining the reasons and taking corrective action to ensure the utilization of allocated funds by NE States.

2.41 The Committee note that the expenditure incurred during 2013-14 under Post-matric scholarship was Rs. 515.67 crore as against the allocation of Rs. 542.53 crore (RE) while an amount of Rs. 32.74 crore was surrendered. Further against the target of 5 lakhs, the achievement was 8.90 lakhs scholarship (both fresh and renewal) during the year 2013-14. While expressing happiness on enhancing BE for the year 2014-15 to Rs. 598.50 crore, the Committee desire the Ministry to expedite the pace of expenditure during 2014-15 by way of holding regular meetings at the highest level and conducting regular monitoring so that funds are not surrendered under the Scheme.

E. SCHEME FOR LEADERSHIP DEVELOPMENT OF MINORITY WOMEN

2.42 Ministry have started implementation of a new scheme “Nai Roshni” for Leadership Development of Minority Women from 2013-14 with the objective to empower and instill confidence among minority women including their neighbours from other communities living in the same village/locality, by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions at all levels.

2.43 The leadership training modules invariably cover issues and rights of women, relating to education, employment, livelihood etc. under the Constitution and various Acts; opportunities, facilities and services available under schemes and programmes of the Central Government and State Government in the fields of education, health, hygiene, nutrition, immunization, family planning, disease control, fair price shop, drinking water supply, electricity supply, sanitation, housing, self-employment, wage employment, skill training opportunities, crimes against women etc. The scheme is implemented through Non-Governmental Organizations.

2.44 The Ministry furnished the following statement showing the BE, RE and Actual Expenditure incurred under the scheme of Leadership Development of Minority Woman :-

Statement showing the BE, RE and Actual Expenditure incurred under the scheme of Leadership Development of Minority Woman

(Rs. in Crore)

| Year | BE | RE | Actual Expenditure |
|----------------|--------------|--------------|---------------------------|
| 2012-13 | 15.00 | 12.80 | 10.45 |
| 2013-14 | 15.00 | 14.74 | 11.95 |
| 2014-15 | 14.00 | - | - |

2.45 The Committee enquired reasons for reducing the BE from Rs.15 crore to 12.80 and 14.74 crore at the RE stage during the year 2012-13 and 2013-14 respectively and reasons for less expenditure incurred in both these years, the Ministry in their written submission explained as under:

"During 2012-13, the scheme was operationalized for the first time at the mid of the financial year and 1st Installment could be released in December, 2012. Actual trainings could start at the end of January, 2013 after mobilization. Therefore, the organizations were not in position to furnish the documents to claim 2nd Installment. Further during 2013-14, large number (more than 1200) of projects were received and examination and procedural delays in approval of the project led to reduction of the budget at RE stage."

2.46 When enquired on what basis the Ministry kept low BE for the year 2014-15 to Rs.14 crore as compared to BE of Rs.15 crore during the year 2012-13 and 2013-14,

the Ministry submitted that in 2014-15, though the Division demanded Rs. 15.00 crore, yet Rs. 14.00 crore were allocated.

2.47 When Committee asked to give detail regarding actual expenditure incurred under the scheme during the current financial year 2014-15 as on 30.09. 2014, the Ministry informed that in 2014-15, out of Rs. 14.00 Crore, Rs. 10.66 Crore (76%) have been released till 30.09.2014.

2.48 The Committee further enquired as to how many women benefited since inception of this scheme and details about the physical targets fixed during the year 2014-15 alongwith physical achievements as on 30.09.2014, the Ministry in their written reply furnished the details regarding Number of minority women trained during last two years against the targets and number of women sanctioned during current year are as under:

Number of minority women trained during last two years against the targets and number of women sanctioned during current year

| Year | Target (No. of Women) | Achievements (No. of Women) |
|---------|-----------------------|-----------------------------|
| 2012-13 | 40,000 | 36,950 |
| 2013-14 | 40,000 | 60,875 |
| 2014-15 | 40,000 | 66,350 (as on 30.09.2014) |

2.49 The Committee enquired about the mechanism to monitor the physical and financial targets of scheme, the Ministry informed that the monitoring is done through District level Officials and Ministry Officials. In addition to this, photographs of the programme and videos are also obtained from the organization after completion of the training programme for proof.

2.50 The Committee note the Ministry have started implementation of a new scheme “Nai Roshni” from 2013-14 for Leadership Development of Minority Women with the objective to empower and instill confidence among minority women including their neighbours from other communities living in the same village/locality, by providing knowledge, tools and techniques for interacting with Government systems, Banks and other institutions at all levels.

The Committee are happy to find that against the target of training 40,000 minority women, 60,875 minority women were actually trained. Further, during 2014-15 66,350 women were trained (upto 30.09.2014) against the target of 40,000. Considering the fact that achievements overshoot the target fixed for training under “Nai Roshni” in both the years, the Committee desire that targets still need to be higher and achievable as the scheme not only empowers the minority women but also brings them in the mainstream of society.

**New Delhi;
17 December, 2014
26 Agrahayana, 1936 (Saka)**

**RAMESH BAIS,
Chairman,
Standing Committee on Social Justice
and Empowerment.**

MINUTES OF THE THIRD SITTING OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT HELD ON THURSDAY, 9th OCTOBER, 2014

The Committee met from 1130 hrs. to 1725 hrs. in Committee Room No. 139, Parliament House Annexe, New Delhi.

PRESENT

SHRI RAMESH BAIS - CHAIRMAN

MEMBERS

LOK SABHA

1. Shri Dilip Singh Bhuria
2. Sadhvi Niranjana Jyoti
3. Shri Kariya Munda
4. Prof. A.S.R. Naik
5. Dr. Udit Raj
6. Smt. Satabdi Roy

RAJYA SABHA

8. Smt. Jharna Das Baidya
9. Shri Ahamed Hassan
10. Smt. Mohsina Kidwai

SECRETARIAT

1. Shri Ashok Sajwan - Director
2. Shri Kushal Sarkar - Additional Director

REPRESENTATIVES OF MINISTRY OF MINORITY AFFAIRS

| Sl. No. | Name of the Officer | Designation and Organization |
|---------|---------------------|--|
| 1. | Dr. Lalit K. Panwar | Secretary, Ministry of Minority Affairs |
| 2. | Shri Rajiv Takru | Secretary, National Commission for Minorities |
| 3. | Shri Y.P. Singh | Joint Secretary, Ministry of Minority Affairs |
| 4. | Smt. Preeti Madan | Joint Secretary, Ministry of Minority Affairs |
| 5. | Shri Rakesh Mohan | Joint Secretary, Ministry of Minority Affairs |
| 6. | Shri D.S. Bist | Managing Director, NMDFC |
| 7. | Smt. Sarita Mittal | Joint Secretary & Financial Advisor, Ministry of Minority Affairs |
| 8. | Shri Ali Ahmed Khan | Secretary, Maulana Azad Education Foundation |

17. At the outset, the Chairman welcomed Dr. Lalit K. Panwar, Secretary and other officers of the Ministry of Minority Affairs and invited their attention to the provisions contained in Direction 55(1) of the Directions by the Speaker, Lok Sabha.

18. The Chairman, thereafter, asked the Secretary to brief the Committee on Demands for Grants (2014-15) pertaining to his Ministry.

19. The Secretary then briefed the Committee about the performance of the Ministry, detailing the budgetary allocations, actual expenditure incurred/physical targets achieved under various schemes/programmes with help of a power point presentation. The broad issues discussed at the meeting relating to Demands for Grants (2014-15) of the Ministry are as follows :-

- (i) Measures to be taken by the Ministry for utilization of budget grants for the year 2014-15.
- (ii) Status on the development of schools and hostels and the money spent for the minorities; scholarships for minority students; UGC's role; reservation for Muslims in jobs; package for Jammu & Kashmir.
- (iii) Matters related to Waqf properties; modalities for leasing of Waqf properties; digitalization of Waqf properties; punishment for illegal occupation of Waqf properties; management of Waqf properties.
- (iv) Diminishing population of Parsees community – their welfare.
- (v) Welfare schemes for Jain community.

20. The representatives of the Ministry also responded to the queries by the Members to the extent possible. The Chairman directed the Secretary to furnish written replies to the unanswered queries raised by Members to the Secretariat within a week.

21. The Chairman then thanked the Secretary and other officials of the Ministry of Minority Affairs for giving valuable information to the Committee on the subject and expressing their views in a free and frank manner on various issues raised by the Members.

A copy of the verbatim proceedings of the sitting was kept for record

(The representatives of the Ministry of Minority Affairs then withdrew)

(The Committee then adjourned)

MINUTES OF THE TENTH SITTING OF THE STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT HELD ON WEDNESDAY, 17TH DECEMBER, 2014.

The Committee met from 1500 hrs. to 1610 hrs. in Committee Room 'B', Parliament House Annexe, New Delhi.

PRESENT

SHRI RAMESH BAIS - CHAIRMAN

**MEMBERS
LOK SABHA**

2. Shri Jasvantsinh Sumanbhai Bhabhor
3. Kunwar Bharatendra
4. Shri Dilip Singh Bhuria
5. Shri Santokh Singh Chaudhary
6. Shri Sadashiv Lokhande
7. Smt. Maragatham K.
8. Prof. A.S.R. Naik

RAJYA SABHA

9. Smt. Jharna Das Baidya
10. Shri Ahamed Hassan
11. Smt. Sarojini Hembram
12. Shri Praveen Rashtrapal
13. Shri Nand Kumar Sai
14. Smt. Vijila Sathyananth

LOK SABHA SECRETARIAT

1. Shri Ashok Kumar Singh - Joint Secretary
2. Shri Ashok Sajwan - Director
3. Shri Kushal Sarkar - Additional Director

2. At the outset, Hon'ble Chairman welcomed the Members to the sitting of the Committee and apprised them that the sitting has been convened to consider and adopt the First, Second, Third and Fourth Reports on Demands for Grants (2014-15) of the Ministries of Social Justice and Empowerment (Departments of Social Justice and Empowerment and Disability Affairs), Tribal Affairs and Minority Affairs respectively, Fifth Report on "The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2014" and Sixth Report on "The Scheduled Castes and the Scheduled Tribes (Prevention of atrocities) Amendment Bill, 2014".

3. Thereafter, the Committee considered and adopted the above Reports without modifications and authorized the Chairman to finalize these draft Reports and present the same to Parliament.

The Committee then adjourned.